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O.A. No. 592/05

ORDER DATED 13th AUGUST, 2008

Coram:

Hon'ble Shri Justice K. Thankappan, Member (J)
Hon'ble Shri C.R. Mohapatra, Member (A)

Mr. P.K. Mohapatra, Ld. Counsel appearing for the applicant submits that his grievance has been redressed by the Department by implementing the order and seeks permission to withdraw this Original Application. Mr. S.K. Ojha, Ld. Standing Counsel for Respondents is present. Permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is dismissed as withdrawn.

Member (A)

MEMBER (J)